

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 14.09.2020

NOTICE

Take notice that the following matter listed on 14.09.2020 at 02:00 PM in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No.113 of 2019 Part Heard	Ashok Suchde Vs. Competition Commission of India	Sumit Jain	Niti Richhariya

Copy to: -

1. Notice Board

2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar